264 Written Answers to [RAJYA SABHA]

Unstarred Questions

(d) if not, whether Government proposes to devise any mechanism for monitoring rates of various services in private hospitals/facilities and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) and (b) Health is a State subject. It is the responsibility of the State/Union Territory Government to frame guidelines/protocols for various diagnostic tests.

The Government of India has, however, enacted the Clinical Establishments (Registration and Regulation) Act, 2010 and notified Clinical Establishments (Central Government) Rules. 2012 for registration and regulation of Clinical Establishments, including Diagnostic Laboratories. The Act is currently applicable in ten States and all Union Territories except Delhi. In the State /UTs where the said Act is in force, the clinical establishments are required to meet the norms such as minimum standards of facilities and services, minimum requirement of personnel, maintenance of records and reports and displaying of rates at a conspicuous place. The clinical establishments are also required to follow Standard Treatment Guidelines issued by the Central/State Governments

(c) Health is a State subject. However, under the Clinical Establishments (Central Government) Rules 2012, one of the conditions for registration and continuation of the clinical establishments (in the States/UTs where the Clinical Establishments Act, 2010 is applicable) is that the clinical establishments shall charge rates for each type of procedure and service within the range of rates determined from time to time. The National Council for Clinical Establishments has approved a standard list of medical procedures and a standard template for costing medical procedures and shared the same with the States and Union Territories. Further action lies within the purview of the State/UT Governments.

(d) Does not arise.

Target to reduce TFR

1698. SHRI VINAY DINU TENDULKAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has set a target to reduce Total Fertility Rate (TFR) to 2.1 by the end of the Twelfth Five Year Plan;

(b) if so, the progress made during the first two years of the Twelfth Five Year Plan *i.e.* 2017-18 towards achieving this goal; and

(c) the details of challenges being faced by Government in realising the goal?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) Yes.

(b) As per the latest available National family Health Survey 2015, India has achieved a Total Fertility Rate (TFR) of 2.2 and is on track to achieve a TFR of 2.1 by the end of the Twelfth Five Year Plan.

(c) Does not arise.

Basic infrastructure for Organ Transplantation

†1699. SHRI AMAR SHANKAR SABLE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is an extreme shortage of hospitals having good basic infrastructure for organ transplantation in the whole country whereas in India almost eighty lakh people suffer from corneal blindness *i.e.* the people whose eyesight can be restored through corneal transplantation and around sixty thousand people need liver transplantation, two lakh people need kidney transplantation and five thousand people need heart transplantation; and

(b) if so, the steps taken by Government to fix this?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) Yes.

(b) The Government of India is implementing National Organ Transplant Programme (NOTP) for carrying out various activities related to retrieval, storage and transplantation of organs. Under the said programme National Organ and Tissue Transplant Organisation (NOTTO) along with one Biomaterial Centre and Five Regional Organ and Tissue Transplant Organisations (ROTTOs) have already been set up. Following provisions have also been made under NOTP to improve infrastructure for organ transplantation:

- Setting up of State Organ and Tissue Transplant Organisations (SOTTOs) in each State/UT;
- Setting up of 10 (ten) Regional/State Biomaterial Centres;
- Financial support for establishing new Organ Transplant/retrieval facility and strengthening existing Organ Transplant/retrieval facility.

[†]Original notice of the question was received in Hindi.